

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 17th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr.M. G. Ramchandran,
Mr. Anand K Ganesan

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Ms. Richa Bhardwaj for R-1
Mr. Amit Kapur,
Ms. Poonam Verma and
Mr. Ankit Shah for R-4
Mr. Kiran Gandhi
Ms. Ramni Taneja for R-2

ORDER

Mr. Anand K. Ganesan appearing for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 15.06.2013 after serving copy on the other side.

Post the matter for hearing on **09.07.2013**.

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**